



\$~73 to 77

* IN THE HIGH COURT OF DELHI AT NEW DELHI

73

+ CS(OS) 135/2005 & I.As. 3220/2014, 6157/2018, 3325/2019, 7633/2019 and 11621/2019

SMT. SWARN MALHOTRA

..... Plaintiff

Through: Mr. Vinay Garg, Senior Advocate with Mr. Avneesh Garg, Ms. Srika Selvam, Mr. K.S. Rekhi and Mr. Harsh Pal, Advocates

versus

SMT. VISHNU PURI & ORS Defendants Through: Mr. Anil K. Airi, Senior Advocate with Mr. Ravi Krishan Chandna, Mr. Mudit Ruhella and Mr. Karan Chhibber, Advocates for Anita Sethi. Mr. M. Dutta and Mr. Aditya Guha, Advocates for D-3 to D-5.

74

+ CS(OS) 1989/2006 & I.A. 11695/2006

SMT. SWARAN MALHOTRA Plaintiff Through: Mr. Vinay Garg, Senior Advocate with Mr. Avneesh Garg, Ms. Srika Selvam, Mr. K.S. Rekhi and Mr. Harsh Pal, Advocates

versus

SMT. ANITA SETHI & ORS. Defendants Through: Mr. Anil K. Airi, Senior Advocate with Mr. Ravi Krishan Chandna, Mr. Mudit Ruhella and Mr. Karan Chhibber, Advocates for Anita Sethi. Mr. M. Dutta and Mr. Aditya Guha, Advocates for D-2 to D-4.

75 +

CS(OS) 238/2006

SMT. SWARN MALHOTRA Plaintiff Through: Mr. Vinay Garg, Senior Advocate with Mr. Avneesh Garg, Ms. Srika Selvam, Mr. K.S. Rekhi and Mr. Harsh Pal, Advocates

CS(OS) 135/2005 & connected matters

Page 1 of 3

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 19/07/2025 at 11:03:36





JAIDEEP PURI (KARTA) AND ORS. Defendants Through: Mr. Anil K. Airi, Senior Advocate with Mr. Ravi Krishan Chandna, Mr. Mudit Ruhella and Mr. Karan Chhibber, Advocates for Anita Sethi. Mr. M. Dutta and Mr. Aditya Guha, Advocates for D-1 to D-3.

76 +

CS(OS) 453/2006

K.K.PURI (HUF) THROUGH ITS KARTA MR. JAIDEEP PURI

RI Plaintiff Through: Mr. M. Dutta and Mr. Aditya Guha, Advocates

versus

SWARN MALHOTRA AND ANR. Defendants Through: Mr. Vinay Garg, Senior Advocate with Mr. Avneesh Garg, Ms. Srika Selvam, Mr. K.S. Rekhi and Mr. Harsh Pal, Advocates

> Mr. Anil K. Airi, Senior Advocate with Mr. Ravi Krishan Chandna, Mr. Mudit Ruhella and Mr. Karan Chhibber, Advocates for Anita Sethi.

77

+ CS(OS) 2328/2009

SMT.SWARN MALHOTRA

..... Plaintiff

Through: Mr. Vinay Garg, Senior Advocate with Mr. Avneesh Garg, Ms. Srika Selvam, Mr. K.S. Rekhi and Mr. Harsh Pal, Advocates

versus

SMT.ANITA SETHI & ANR. Defendants Through: Mr. Anil K. Airi, Senior Advocate with Mr. Ravi Krishan Chandna, Mr. Mudit Ruhella and Mr. Karan Chhibber, Advocates for Anita Sethi. Mr. M. Dutta and Mr. Aditya Guha, Advocates for D-2 to D-4.

CS(OS) 135/2005 & connected matters

Page 2 of 3

This is a digitally signed order.





CORAM: HON'BLE MS. JUSTICE JYOTI SINGH

<u>ORDER</u> 15.09.2023

%

List for further hearing on 25.09.2023.

JYOTI SINGH, J

SEPTEMBER 15, 2023/kks

CS(OS) 135/2005 & connected matters

Page 3 of 3